

DIVISION BENCH  
COURT - I

**O-218**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

APPEAL/47(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> JULY 2024**

IN THE MATTER OF	<b>INCOME TAX OFFICER VS THE REGISTRAR OF COMPANIES WEST BENGAL (IN THE MATTER OF MANIKALA MERCHANTS PRIVATE LIMITED)</b>
UNDER SECTION	<b>SEC 252 (1) - BY GOVERNMENT BODY</b>

**Appearances (via video conferencing/physically)**

Mr. S.K.Tiwari, Adv.                      ] For the Appellant

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. The matter is posted to **22/08/2024**.

Satyajit Roy  
(Court Officer )